

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, SOPORE.

ORDER

No. 92/CSMSPV  
Date: 10-12-2018

In exercise of powers vested in me under section 37 of Code of Criminal Procedure, I Masarat Roohi, Chief Judicial Magistrate, Sopore do hereby nominate the following Judicial Officers of District Baramulla to act as Duty Magistrates for the entire District Baramulla during the winter vacations commencing from 1st of January 2019 to 15<sup>th</sup> of January 2019.

1. Mr.Imran Ahmad Munsiff (JMIC) Dangiwachha shall be the Duty Magistrate for 05 days from 01.01.2019 to 05.01.2019.
2. Mr.Jahangir Ahmad Bakshi Munsiff (DMM) Sopore shall be the Duty Magistrate for 05 days from 06.01.2019 to 10.01.2019
3. Mr. Sajad-ul-Rehman Munsiff (JMIC), Tangmarg shall be the Duty Magistrate for 05 days from 11.01.2019 to 15.01.2019

The headquarter for all the working days shall be at Munsiff Court Baramulla and Munsiff Judicial Magistrate Baramulla shall provide his chamber to the Duty Magistrates for the said period.

All the Duty Magistrates shall utilize the services of their own staff.

Chief Judicial Magistrate,  
Sopore.

No. 92-07/CSMSPV

Date: 10-12-2018

Copy to:

1. Secretary to Hon'ble Mr. Justice Ali Mohammad Magray, Hon'ble the Administrative Judge for District Baramulla with the request to place the same before his Lordship.
2. Registrar General, Hon'ble High Court of Jammu and Kashmir for kind information.
3. Hon'ble Principal District and Sessions Judge Baramulla for kind information.
4. Munsiff District Mobile Magistrate Sopore/Tangmarg/Dangiwachha for information and compliance.
5. President Bar Associations of District Baramulla for information.
6. Chief Prosecuting Officers of District Baramulla for information.
7. System Officer e-court, Baramulla to uphold in the web site.
8. Office Copy.

Chief Judicial Magistrate  
District Baramulla  
H.Q. Sopore